

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
D Geetharani

MAIN PETITION NUMBER : CP(IB)/229(CHE)/2022

(IA/MA) APPLICATION NUMBERS
IA/114(CHE)/2024

ORDER

Present: Ld. Counsel Shri. M L Ganesh for Petitioner / State Bank of
India.

Ld. Counsel Shri. R Krishnamurthy for the IRP.

Ld. Counsel Shri. Sri Ganesh for the Respondent / Personal
Guarantor.

Copy of the Written submissions filed by the Petitioner served on the
Counsel for the Respondent.

List the petition for hearing on **24.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)